

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3319  
ANSWERED ON:19.08.2004  
NATIONAL POLICY ON PROHIBITION OF LIQUOR CONSUMPTION  
Boianapalli Shri Vinod Kumar

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Union Government has formulated/proposed to formulate any National Policy on Prohibition of Liquor Consumption in the country;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether the Union Government has received any objection from State Governments in this regard;
- (e) if so, the details thereof; and
- (f) the reaction of the Union Government thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

- (a) No, Sir.
- (b) Does not arise.
- (c) The Union Government does not propose to formulate National Policy on prohibition of Liquor consumption, since it is a State subject.
- (d) No, Sir.
- (e) & (f) Do not arise.